

Annexure-7

Name of the corporate debtor: U R SINTER PRIVATE LIMITED ; Date of commencement of CIRP: 04.01.2023; List of creditors as on: 13.02.2023
 In accordance with Section 25(2) (e), IBC, 2016
 List of operational creditors (Government dues)

(Amount in ₹)

| Sl. No. | Details of Claimant | | Details of claim received | | | | Details of claim admitted | | | | | | Amount of any mutual dues, that may be set-off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any |
|---------|---------------------|------------|---------------------------|----------------|--------------------------|-----------------|-------------------------------------|-----------------------------|------------------------|---|----------------------------|---|--|------------------------------|------------------------------------|-----------------|
| | Department | Government | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by security interest | Amount covered by guarantee | Whether related party? | % of voting share in CoC, if applicable | Amount of contingent claim | | | | | |
| | | | - | - | - | - | - | - | - | - | - | - | - | - | - | - |
| | Total | | - | - | - | - | - | - | - | - | - | - | - | - | - | - |

